

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. 4496 /DHC/Gaz./G-3/2022

Dated: 8/8/2022

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: Nominations for Program No P-1299, P-1301, P-1302, P-1305, P-1307 & P-1308 at National Judicial Academy, Bhopal.

Sir,

I am directed to refer to your letter No.NJA/Dir./Ac.Prog/2022-23/1488 dated 01.08.2022, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1299, P-1301, P-1302, P-1305, P-1307 & P-1308 scheduled to be held in the month of August and September, 2022 by National Judicial Academy, Bhopal:-

Prog. No.	Programme Name	Dates of the programme	Names of the nominated officers
(1)	(2)	(3)	(4)
P-1299	National Seminar on Cyber Crime & Electronic Evidence	20.08.2022 21.08.2022	1.Mr. Vinod Kumar Meena, DHJS 2. Mr. Gajender Singh Nagar, DHJS
P-1301	National Seminar on bail & Interlocutory Applications	27.08.2022 28.08.2022	1.Mr. Viprav Dabass, DHJS 2. Mr. Satvir Singh Lamba, DHJS
P-1302	National Seminar on Judicial & Leadership Skills	03.09.2022 04.09.2022	1.Ms. Charu Gupta, DHJS 2. Ms. Aanchal, DHJS
P-1305	Workshop on Medical Forensic	10.09.2022 11.09.2022	1.Mr. Pankaj Sharma, DHJS 2. Ms. Bhavna Kalia, DHJS
P-1307	Workhop on Judicial Ethics & behavior	17.09.2022 18.09.2022	1.Ms. Susheel Bala Dagar, DHJS 2. Ms. Saumya Chauhan, DHJS

3	Regional Conference	24.09.2022 25.09.2022	1. Mr. Girish Kathpalia, Principal District & Sessions Judge (Hq.) 2. Mr. Narottam Kaushal, Principal District & Sessions Judge, South District.
---	---------------------	--------------------------	---

Yours Sincerely

(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

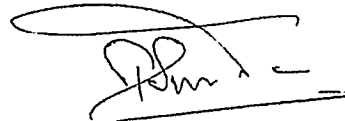
4497-98/DHC/Gaz./G-3/2022

Dated: 8/8/2022

Copy along with copy of letter dated 01.08.2022 of the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges for information and necessary action:-

- (i) The Principal District & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi.
- (ii) The Principal District & Sessions Judge, South District, Saket Courts, Delhi.

Copy along with copy of letter dated 01.08.2022 of the Director, National Judicial Academy forwarded to the Director (Academics), Delhi Judicial Academy, Sector 14, Dwarka, New Delhi-110078 with the request to inform the nominated Judicial Officers accordingly.



(Surender Pal)
Deputy Registrar (Gaz. IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 60694-700 Bhopal/Trng/Gaz./2022 Dated, Delhi the 16 AUG 2022

Copy forwarded along with its enclosures to the following, for information:-

- 1) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 2) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 3) The Reader to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The Layers for uploading the same.
- 6) The Dealing Clerk (Leave), Judicial Branch, Central District, Tis Hazari Court, Delhi.

(Mukesh Kumar Gupta)
Officer-In-Charge (Judicial Branch, HQs)
For Principal District & Sessions Judge(Hqs):Delhi

NATIONAL JUDICIAL ACADEMY

Justice A.P. Sahi
Director

Ref.: NJA/Dir./Ac.Prog./2022-23/1426
Dated: 01st August, 2022.

Dear Chief Justice,

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2022-23
from August, 2022 to July, 2023 [P-1299 to Special Event-15]**

The 7th meeting of the National Judicial Academic Council (NJAC) was held on 19.07.2022 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2022-23 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2022-23.

A copy of the approved Academic Calendar for the AY: 2022-23 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2022-23. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

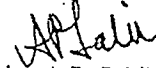
The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the respective programmes to be held during August, 2022 to July, 2023 in the academic year 2022-23.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,


(Justice A.P. Sahi)

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

Campus : Bhadbhada Road, Suraj Nagar, P.O. Bhopal - 462 044 (M.P.) India
Registered Office : Supreme Court of India, Tilak Marg, New Delhi - 110 001 (India)
Tel. : +91 755 2696766, Fax : +91 755 2696904, E-mail : director.nja@nja.gov.in, Website : www.nja.gov.in

